

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :27/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

487-ADMISSION-COURTCODE-MISUTILIZATION-AT11.05 A.M

1	Misc. Application	634/2021	NARAYAN SECURITIES LTD- DELAY APPLICATION Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
(Main Matter Number :SEBI Appeal/0000439/2021)				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				

581-ADMISS-COURTCODE-DOCUMENTSINSPECTION-11.10 AM

2	SEBI Appeal	649/2021	Madhav Acharya Vs. SEBI AND ANR.	Visesha Law Services
Sub Matter(Disposed) : Misc. Application/0001197/2021				

591-ADMISSION-COURTCODE-SAYAJIFINEWAIVER-11.15 AM

3	SEBI Appeal	660/2021	SAYAJI HOTELS LIMITED Vs. BSE LIMITED	Amit Sarraf
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592-ADMISSION-COURTCODE-SCORES COMPLAINT-11.20 AM

4	Misc. Application	1141/2021	BIPIN TARO VAZIRANI-EXEMPTION Vs. SEBI	Bachubhai Munim and Co.
(Main Matter Number :SEBI Appeal/0000661/2021)				

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	SEBI Appeal	661/2021	BIPIN TARO VAZIRANI Vs. SEBI	Bachubhai Munim and Co.
Sub Matter :		Misc. Application/0001141/2021		

593-ADMISSION-COURTCODE-IMPOUNDED-AT 11.25 A.M.

5	Misc. Application	1216/2021	MR. KEYUR MANIAR-URGENCY Vs. SEBI	Anubhav Ghosh Senior Associate
(Main Matter Number :SEBI Appeal/0000668/2021)				

	SEBI Appeal	668/2021	MR. KEYUR MANIAR Vs. SEBI	Anubhav Ghosh Senior Associate
Sub Matter :		Misc. Application/0001216/2021		

6	Misc. Application	1224/2021	RAMIT CHAUDHRI-URGENCY Vs. SEBI	Advocate Janhvi Durve
(Main Matter Number :SEBI Appeal/0000671/2021)				

	SEBI Appeal	671/2021	RAMIT CHAUDHRI Vs. SEBI	Advocate Janhvi Durve
Sub Matter :		Misc. Application/0001224/2021		

590-ADMISSION-COURTCODE-MAMODIFICATION-11.30 AM

7	Misc. Application	1201/2021	M/S. C.R.JAIN AND CO.-MODIFICATION Vs. SEBI AND ANR.	Thakordas and Madgavkar Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000298/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>246-PART HEARD-COURTCODE-BROKERFEE-AT-11.35 AM</u>				
8	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	288/2019 (/0000)	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	289/2019	Motilal Oswal commoditites Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr.Arn timer Misra Advocate
A/W	SEBI Appeal	568/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
A/W	SEBI Appeal	569/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates

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A/W	SEBI Appeal	570/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
A/W	SEBI Appeal	571/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
<u>303-PART HEARD- COURTCODE-SAHARA-AT12 NOON</u>				
9	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000440/2019		
A/W	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0001229/2021		
A/W	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
	Misc. Application	440/2019	SAHARA INDIA COMMERCIAL CORPORATION LTD. AND ANR.-STAY APPLICATION Vs. SEBI	Markand Gandhi AND CO. K. ASHAR AND CO
(Main Matter Number :SEBI Appeal/0000250/2019)				
	Misc. Application	1229/2021	Shri Subrata Roy and Sahara Ors-Stay notice attech. Vs. SEBI	Markand Gandhi and Co K. Ashar and Co
(Main Matter Number :SEBI Appeal/0000251/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>213-DISPOSAL-COURTCODE-MPSREQUIREMENT-AT-12.15 P.M</u>				
10	Misc. Application	432/2019	Shree Kumar Bangur Vs. SEBI	Shardul Amarchand Mangaldas and Co. MDP and Partners
(Main Matter Number :SEBI Appeal/0000358/2019)				
	SEBI Appeal	358/2019	Shree Kumar Bangur Vs. SEBI	Shardul Amarchand Mangaldas and Co MDP and Partners
Sub Matter :		Misc. Application/0000432/2019		
	SEBI Appeal	394/2019	Taparia Tools Ltd. and Others Vs. SEBI	Parinam Law Asso.
LEAD MATTER				
Sub Matter :		Misc. Application/0000093/2020		
	SEBI Appeal	435/2019	Virendra Bangur Vs. SEBI	ShardulAmarchandMangald as MDP and Partners
	SEBI Appeal	436/2019	Saurabh Bangur Vs. SEBI	ShardulAmarchandMangald as MDP and Partners
	Misc. Application	93/2020	Suresh S. Kabra - Intervenar Vs. Taparia Tools Ltd. and Ors. AndSEBI	Suresh S. Kabra - Intervenar MDP and Partners
(Main Matter Number :SEBI Appeal/0000394/2019)				
	SEBI Appeal	218/2021	Jaya Krishna Taparia Vs. SEBI	Mr. Kunal Kataria, Advocate MDP and Partners
<u>247-ADMDISPOSAL-COURTCODE-ICDRFINE-AT12.20P.M.</u>				
11	SEBI Appeal	499/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	500/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate
Sub Matter :		Misc. Application/0000554/2019		
	Misc. Application	554/2019	ART NIRMAN LITD Vs. NSEIL AND SEBI	
(Main Matter Number :SEBI Appeal/0000500/2019)				

275-ADMDISPOSAL-COURTCODE-PITSEBI-AT 12.25 PM

12	SEBI Appeal	584/2019	Ameen Khwaja and Others Vs. SEBI	Mr. Yash G., Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate- i/b ELP
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359-DISPOSAL-COURTCODE-FRONTRUNTRADES-12.30PM

13	SEBI Appeal	301/2020	IKAB Securities and Investments Ltd. Vs. SEBI	Ms. Noelle Ann Park, Advocate ELP
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439-DISPOSAL-COURTCODE-DISCLOSURESASAT-AT-12.35 PM

14	SEBI Appeal	337/2020	Rajiv R. Kotia Vs. Shilpa Amit Kotia and Ors.	The Law Point
A/W	SEBI Appeal	45/2021	Shilpa Amit Kotia Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	46/2021	Shweta Dhaval Kotia and Ors. Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point

231-ADMDISPOSAL-COURTCODE-MISUSEFUNDSSCRA-12.40 PM

15	SEBI Appeal	533/2020	NNM Securities Pvt. Ltd. Vs. SEBI	Mr. Kamal Agrawal, FCA MKA
Sub Matter :		Misc. Application/0000442/2020		
Sub Matter :		Misc. Application/0000441/2020		
	Misc. Application	441/2020	NNM SECURITIES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000533/2020)				
	Misc. Application	442/2020	NNM SECURITIES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000533/2020)				

238-DISPOSAL-CODE-DELAYEDPROCEEDINGS-AT-12.45 PM

16	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Venkatesh Dhond, Senior Advocate
	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Venkatesh Dhond, Senior Advocate

164-Disposal-COURTCODE-FITPROPER-12.50 PM

17	SEBI Appeal	40/2021	Corporate Strategic Allianz Vs. SEBI	Mr. Pratham Masurekar, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000027/2021		
Sub Matter :		Misc. Application/0000074/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	27/2021	Corporate Strategic Allianz Ltd. Vs. SEBI	R V Legal Vidhii Partners
(Main Matter Number :SEBI Appeal/0000040/2021)				
	Misc. Application	74/2021	Corporate Strategic Allianz Ltd. Vs. SEBI	R V Legal Vidhii Partners
(Main Matter Number :SEBI Appeal/0000040/2021)				
<u>219-DISPOSAL-COURTCODE-VIKRAMDITYA-AT-12.55 PM</u>				
18	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000053/2021)				
A/W	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
Sub Matter :		Misc. Application/0000109/2021		
Sub Matter :		Misc. Application/0000560/2020		
A/W	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000561/2020		
A/W	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Ms. Fereshte Sethna, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000051/2021)				

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	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000052/2021)				
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000051/2021)				
<u>190-ADMDISPOSAL-COURTCODE- AOSPECTACLE-AT-01.00 PM</u>				
19	SEBI Appeal	57/2021	Santosh Maruti Patil Vs. SEBI	Corporate Law Chambers India Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0000020/2021				
A/W	SEBI Appeal	388/2021	SANTOSH MARUTI PATIL Vs. SEBI	MR. K. C. JACOB, ADVOCATE-I/B-CORPO RATELAWCHAMBERS
<u>95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT-01.05 P.M.</u>				
20	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate Vidhii Partners
<u>291-DISPOSAL-COURT CODE-RAHULSEBI-01.10 PM</u>				
21	SEBI Appeal	120/2021	Rahul Gupta Vs. SEBI	Mr. Prabhpreet Singh, Chartered Accountant Ms. Nidhi Singh, Advocate
<u>216-DISPOSAL-COURTCODE-TERMINALSDISABLED-01.15 PM</u>				
22	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) : Misc. Application/0000203/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>308-DISPOSAL- COURTCODE-BOARDIRECTORS-01.20 PM</u>				
23	SEBI Appeal	432/2021	SHEKHAWATI POLY-YARN LIMITED and ORS. Vs. SEBI	S .K.JAIN and CO. Company Secretaries
	Misc. Application	831/2021	SHEKHAWATI POLY-YARN LTD. AND OTHERS Vs. SEBI	DR. S. K. JAIN, PCS MKA AND CO.